

SHRI S. K. DEY: Sir, in all the blocks where- v Stage industries are promoted, this question arises.

SHRI DEOKINANDAN NARAYAN: Sir, he has just stated that the question of marketing has arisen. I want to know what are the blocks where this question of marketing has arisen after they have introduced village industries.

MR. CHAIRMAN: He says, all the blocks.

SHRI DEOKINANDAN NARAYAN: All the blocks? I have not understood him.

SHRI S. K. DEY: Wherever the village industries programme is being intensified this problem is arising in every such block.

SHRI MAHESWAR NAIK: May I know what is the stuff lying unsold in the blocks?

SHRI S. K. DEY: Khuji, for instance.

DR. R. B. GOUR: Where has it been intensified?

SHRI S. K. DEY: There are 26 pilot projects that were taken up in the past year and a half and out of these 26 projects, in 24 projects we are doing quite substantial work and in every one of these projects we are experiencing difficulties.

SHRI DEOKINANDAN NARAYAN: I have not asked about the intensified blocks. I am asking about the development and N.E.S. blocks, and why this village industries programme is not taken up in the ordinary blocks? And where is the question of marketing there?

SHRI S. K. DEY: In every community development block we are supposed to have some intensive development of village industries and for that purpose we are proposing an Industrial Extension Officer in every one of these blocks. These Industrial Extension Officers are being

trained by the Khadi and Village Industries Board and also the Small Scale Industries Board.

*85 and *86. [The questioner (Shri P. JV. Rajibhoj) was absent. For answers, v'de cols. 677—82. infra.]

IMPORT OF VACCINES FOR PERSONS WHO SUFFER FROM CANCER AND TUBERCULOSIS

67. SHRI JUGAL KISHORE: Will the Minister of HEALTH be pleased to state whether Government propose to import vaccines from America for the use of persons who suffer from cancer and tuberculosis?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Government have no such proposal.

SHRI V. PRASAD RAO: Is there any vaccine in existence for cancer?

SHRI D. P. KARMARKAR: There is none and therefore there is no proposal.

DR. R. B. GOUR: Is there a vaccine for tuberculosis?

SHRI D. P. KARMARKAR: My hon. friend knows that there is none but as far as B.C.G. is concerned we have got a factory in Madras. But I would suggest that both my hon. friends put their questions to the questioner himself. Because there is no vaccine for these things, we have said that the Government have no such proposal.

UNAUTHORISED OCCUPATION OF NORTHERN RAILWAY PLOTS BY PRIVATE PERSONS IN DELHI

G8. SHRI JUGAL KISHORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that several plots belonging to the Northern Railway are lying vacant in Delhi area and private persons are using them without paying any rent to the Railways; and

(b) if so, what action Government propose to take in this connection?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir. There are some cases of encroachments on Railway land.

(b) It is proposed to continue our efforts to have the encroachments removed and where necessary, institute civil suits.

SHRI JUGAL KISHORE: May I know whether the Government is prepared to give plots on annual rent to private individuals?

SHRI SHAH NAWAZ KHAN: We have no such intention; we would like to retain these plots for our own use.

DR. SIJBBA RAO: May I know, in View of the necessity to increase food production, whether the Government have considered the advisability of leasing railway lands to the peasants or preferably to the railway subordinates, and if so what steps have been taken in the matter?

SHRI **SHAH** NAWAZ KHAN: That does not really arise out of this question. This relates to encroachment on railway land nearabout Delhi. As a general policy the Railways have always followed the policy of giving out lands for growing more food, but recently due to the enactment of certain land legislation in various provinces the matter has become a little complicated and we are becoming rather cautious.

DR. R. B. GOUR: So, the Railways have" become landlord and their tenants have to be evicted?

(No reply.)

SHRI MAHESWAR NAIK: May I know the extent of land which is ttow under unauthorised occupation?

SHRI SHAH NAWAZ KHAN: I shall require notice.

CONSTRUCTION OF KANDLA PORT

*65. DR. R. B. GOUR (ON BEHALF OF SHRI BHUPESH GUPTA): Will the

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Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether a contract worth Rs. 6 crores was signed with a partnership firm for the construction of the Kandla Port in 1953;

(b) if so, what are the salient features of the contract;

(c) whether the contract has been carried out in full; and

(d) if the answer to part (c) above be in the negative, how far the work fvas been carried out and what is the expenditure incurred up-to-date?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) to (d). A statement is laid on the Table of the Sabha.

STATEMENT

(b) The salient features of the contract for the construction of the main harbour works at Kandla are as follows:—

(1) All the works detailed below shall be executed by the contracting firm for a sum of Rs. 6,25,32,486.

- (a) Cargo jetty, 2700 feet long with four berths, three transit sheds and four double-storied warehouses and with rail and road connections.
- (b) Passenger berth.
- (c) Bunder or tidal basin with sheds and a heavy lift berth.
- (d) Mooring arrangements for a floating dry dock.
- (e) Shore protection works and reclamation for port approaches.
- (f) Oil berth.

(2) All the works shall be completed within 36 months of commencement and according to a phased programme.